GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 843 TO BE ANSWERED ON 21.07.2016

GEO-TAGGING THE ASSETS CREATED UNDER MGNREGS

843. SHRI JYOTIRADITYA M. SCINDIA: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI DHANANJAY MAHADIK: DR. J. JAYAVARDHAN: DR. HEENA VIJAYKUMAR GAVIT: SHRI ANURAG SINGH THAKUR: SHRI HARI OM PANDAY: SHRIMATI SUPRIYA SULE: SHRI SATAV RAJEEV:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether his Ministry is not keeping proper track of assets built under the Mahatma Gandhi National Rural Employee Guarantee Scheme (MGNREGS), if so, the details thereof; and the reasons therefor;
- (b) whether his Ministry has signed a Memorandum of Understanding (MoU) with the Indian Space Research Organization (ISRO) for geo-tagging the assets created under the MGNREGS in every village, if so, the details thereof;
- (c) the objective behind the move;
- (d) the time by which this programme for geo-tagging the assets will start;
- (e) whether the quantum of money spent on the scheme is too high without achieving many results, and if so, the corrective steps Government proposes to take in this regard; and
- (f) the other steps taken by the Government for online monitoring of assets to check leakages and for effective mapping of terrain for future developmental works?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): The Ministry has established a comprehensive system of monitoring and review mechanism for Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). The evaluation of works under MGNREGA is regularly done in the Performance Review Committee meetings, Video conferences and weekly meetings. State specific reviews of States are also undertaken from time to time. Officers of the Ministry and National Level Monitors also visit various districts to oversee the performance of MGNREGA.

(b): The Memorandum of Understanding (MoU) was signed on 24.06.2016 between the Ministry of Rural Development and Indian Space Research Organisation (ISRO), Department of Space for Geo-tagging the assets under MGNREGS in each Gram Panchayat. The MoU addresses specific components of geo-tagging the assets and creation of data base for online recording and monitoring.

(c): The objective behind the move is to ensure online recording and monitoring of assets to check leakages and for effective mapping of terrain for future developmental works.

(d): The programme for geo-tagging is scheduled to start from 1^{st} September, 2016.

(e): MGNREGA is a demand driven programmes hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds.

MGNREGA has (i) reduced distress migration among rural poor, (ii) smoothened rural consumption in the lean season (iii) set high standards in transparency, (iv) addressed underemployment problem (v) created assets that improved livelihoods (vi) gave boost to the financial inclusion (vii) strengthened Gram Panchayats (viii) improved the wage levels in rural areas and thereby increasing the income levels of the poorest of poor (xi) set standards for decent working conditions and (x) helped in bringing fallow lands into cultivation.

(f): The major steps taken by the Government to improve the programme implementation under MGNREGA are given in the **Annexure.**

Annexure referred to in reply to part (f) of Lok Sabha Unstarred Question No. 843 dated 21.07.2016

Major steps taken by the Government to improve the programme implementation under MGNREGA

Better planning and asset identification

- An Intensive Participatory Planning Exercise (IPPE) /Mission Antyodaya has been launched in 2569 most backward blocks. This exercise has helped in identifying better quality assets that need to be created.
- For improving convergence with the line departments, and thereby to improve the quality of assets, the State Convergence Plans have been formulated.

Improving the quality of works

- The associated outcomes of each work are being recorded before taking up the work, and the same is being measured after completion of the work-thereby bringing in more focus on outcomes.
- Ministry has conducted training of Technical Resource Persons from the States/UTs on different technical aspects of works which can be taken up under the scheme.States have been asked to train Block resource persons and district resource persons to from technical teams.
- The States/UTs have been asked to deploy State Quality Monitors to inspect the quality of assets created under the Scheme.
- States have been advised to engage technical assistants/barefoot engineers for better technical planning and supervision of works under MGNREG.

Better transparency, accountability and grievance redressal

- States/UTs have been asked to strengthen Social audits of MGNREGS works in accordance with the provisions of the Audit of Schemes Rules 2011 issued in consultation with the Comptroller and Auditor General of India. Social Audit Action Plan has been formulated and shared with States.
- All States have been requested to set up an independent Social Audit Unit (SAU) and appoint Ombudsman at the district level for grievance redressal.
- The Ministry has established a comprehensive system of monitoring and review mechanism for MGNREGA, which, inter alia, include visits of the Officers of the Ministry and National Level Monitors.
- With a view to avoid bogus attendance and to check instances of tempering and misuse of muster rolls, the e-Muster system has been introduced.

Fund management and avoiding delays in payment

The Ministry has initiated Electronic Fund Management System (e-FMS) which directly credits the wages into the respective beneficiary's accounts using the core banking system. The Central Government has also started *National Electronic Fund Management System (NeFMS)* in 11 States (Assam, Bihar, Haryana, Karnataka, Kerala Odisha Punjab, Rajasthan, Tripura, Uttar Pradesh and Uttrakhand) and launched Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, electronic Fund Management System, Direct Benefit Transfer etc.

Project LIFE – MGNREGA

- The Government has launched Project Livelihood in Full Employment-Mahatma Gandhi National Rural Employment Guarantee Act (Project LIFE- MGNREGA). It aims to plan and implement tailor-made livelihood interventions for rural households in convergence with National Rural Livelihood Mission (NRLM), Krishi Vigyan Kendras (KVKs) and Deen Dayal Updhyaya Grameen Kaushalya Yojna (DDU-GKY) thereby, converting them into skilled persons.
- Focus on NRM and individual assets.

Monitoring and Review Mechanism

• The Scheme is regularly reviewed in the Performance Review Committee meetings, Video conferences and Regional Review meetings. State specific reviews are also undertaken from time to time. Officers of the Ministry and National Level Monitors also visit various districts to oversee the performance of MGNREGA.